

Super speciality hospitals

3506. DR. K. MALAISAMY:

SHRI S. ANBALAGAN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is fact that the Railways is concerned with establishing super speciality hospitals also in certain cities;

(b) if so, what are the important centres identified for this purpose and the stage of progress;

(c) what are the centres proposed in Tamil Nadu; and

(d) whether this move would divert the attention of the Railways and its resource from its main task?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU):

(a) Yes, Sir.

(b) Railways are constructing Central hospital for East Central Railway at Patna with Super Speciality wings in Cardiology and Nephrology, which is likely to be completed by March, 2009. There is plan to construct Cancer-Cardiac Centre at Northern Railway Central Hospital, New Delhi, two Cardiac Centres, one at Jagjivan Ram hospital, Western Railway, Mumbai, and the other at B. R. Singh hospital Eastern Railway, Howrah. It is also proposed to upgrade the Cancer Research Institute of North Eastern Railway at Varanasi.

(c) There is a proposal to upgrade the existing Super Speciality (Cardiology) hospital at Perambur, Chennai by providing a new hospital complex building.

(d) No, Sir.

Extra payment for reservation of tickets

†3507. SHRI JABIR HUSAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that computerized system for rail ticket reservation is in operation almost in the entire country;

(b) whether it is a fact that railway passengers have to pay extra money of Rs. 10 per ticket passenger if they reserve their ticket from place other than the place of starting of journey; and

(c) if so, the justification thereof and the total amount received by Railway on this account in the year 2007-08?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU):

(a) Yes, Sir.

(b) The reservation fee for tickets booked for journeys originating from other than the ticket booking station was increased by Rs. 10/- to Rs. 20/- since February 2006, depending on the class of travel and type of train.

(c) The increase was made to recover the additional expenditure involved in maintenance

† Original notice of the question was received in Hindi.

and continuous upgradation of networked system. The total amount received on this account is being collected from the Zonal Railways.

Procedure for new recruitments in Railways

3508. SHRI RAMACHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:

(a) what is the procedure of new recruitments in Railways;

(b) whether there is great discontentment among the people of Orissa on the recruitment of Group 'D' and 'C' staff in East Coast Railway;

(c) if so, the details thereof; and

(d) whether G.M. of any zonal office has the power to appoint people as per his own choice through interview?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU):

(a) Group 'C' and 'D' posts on the railways are filled up through selection from open market through the agency of Railway Recruitment Boards (RRBs) and Railway Recruitment Cells (RRCs) respectively. Vacancies to be filled up have to be given wide publicity including publication in the Employment News, national and local dailies and all those who apply are considered for employment on the railways. This procedure is in conformity with the guidelines laid down by Department of Personnel and Training (which is the nodal department) pursuant to the directives of Hon'ble Supreme Court of India. No regional or provincial bias is permissible while making recruitment in Railways.

(b) Yes, Sir.

(c) Issue regarding providing of employment in Group 'C' and 'D' posts on East Coast to the persons who are not residents of Orissa has been raised in State Assembly by several Members.

(d) General Manager (G.M.) of a Zonal railway is empowered to engage persons as substitutes in administrative exigencies.

Vacancy in group 'C' and 'D'

3509. SHRI PRASANTA CHATTERJEE:

SHRI TAPAN KUMAR SEN:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of posts remained vacant in 'C' and 'D' category during the period 2004-05 to 2007-08, year and category-wise;

(b) whether it is a fact that Apex Court had directed to regularize the services of catering employees and commission vendors in Railways on as and when vacancy basis;

(c) if so, when the verdict was given by the Hon'ble Apex Court; and

(d) the details of the verdict thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R. VELU):

(a) Number of posts remained vacant in 'C' and 'D' category during the period 2004-05 to 2007-08, year and category-wise is as under:—